

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 14th March, 2024.

NO. LJ (B) 17/2019/189 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates/Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha - 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Saiket Sinha, Sr. Scientist and Head KVK, West Khasi Hills District.	Eastern West Khasi Hills District, Mairang	Deputy Commissioner, Mairang
2.	Smt. T.C. Sungoh, Asst. Engineer, Mairang C&RD Block.	-do-	-do-

Sd/-

(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

M.NO. LJ (B) 17/2019/189 -A,

Dated Shillong, the 14th March, 2024.

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner (EL), Eastern West Khasi Hills District, Mairang, with reference to letter No. MRG/EL-77/2023-24/14, Dt. 06.03.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.